

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Excise Appeal No.70784 of 2016

(Arising out of Order-in-Original No.ALD/EXCUS/000/MP(Dem-88/13) 26 of 2016 dated 4 May 2016 passed by Commissioner, Central Excise & Service Tax, Allahabad.)

**Commissioner of Central Excise, Customs & Service Tax,
Allahabad.**

...Appellant

VERSUS

M/s.Kishore Zarda Factory

.....Respondent

APPEARANCE

Shri Gyanendra Kumar Tripathi, Authorized Representative for the Appellant

S/Shri Abhinav Mehrotra, Abhisek Pandey, Jitendra Kumar Yadav, Advocates
for the Respondent (s)

**CORAM: HON'BLE MRS. ARCHANA WADHWA, MEMBER(JUDICIAL)
HON'BLE SHRI ANIL G. SHAKKARWAR, MEMBER(TECHNICAL)**

DATE OF HEARING : 26 June 2019
DATE OF DECISION : 31 July 2019

The Appeal is rejected. For order, see order of date in Excise
Appeal No.70689 of 2016.

SD/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)